

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 180 OF 2012 & IA NO. 319 OF 2012
&
APPEAL NO. 181 OF 2012 & IA NOS.317,320 OF 2012 &
IA NO. 4 OF 2013

Dated: 2nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

180 of 2012 & IA No. 319 of 2012

In the matter of :

Shell India Markets Pvt. Ltd. Appellant(s)
Vs.
Indian Oil Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Jay Savla
Mr. Prabhat Chaurasia

Counsel for the Respondent(s) : Mr. Rajat Navet
Ms. Sanya Talwar for R.1 to 3

Mr. Sumit Kishore
Ms. Aparna Vohra for PNGRB

Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &
IA No. 4 of 2013

In the matter of :

Reliance Industries Ltd. & Ors. Appellant(s)
Vs.
Indian Oil Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma

Counsel for the Respondent(s) : Mr. Rajat Navet
Ms. Sanya Talwar for R.1 to 3

Mr. Sumit Kishore
Ms. Aparna Vohra for PNGRB

Mr. Jay Savla
Mr. Chaurasia for R.7

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **28.10.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson